# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

# <u>2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 12.05.2022 (THURSDAY)</u>

## COURT -III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd. With	Vinod Kumar Mahajan	Anurag Shikhar Sarin
2.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin
3.	Comp. App. (AT) (Ins) No. 523 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr. With	Adarsh Rai	Sidhant Saraswat Reetesh Kr. Agarwal-R1
4.	Comp. App. (AT) (Ins) No. 524 of 2021 & I.A. No. 2631 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors.	Adarsh Rai	Reetesh Kr. Agarwal-R1 Sidhant Saraswat-R2 & R3 B.L. Khandelwal-R4
5.	Comp. App. (AT) (Ins) No. 866 of 2021	Shyam Sundar Daga Vs. AU Small Finance Bank Ltd. & Anr.	Vivek Malik	

#### For Admission (After Notice)

6.	Comp. App. (AT)	Aroon Kumar Aggarwal	Arav Pandit	Sara Sancheti
	(Ins) No. 409 of	Vs.		
	2020	ABC Consultants Pvt. Ltd.		

#### **For Directions - to Settle Date**

7.	Comp. App. (AT)	Shalini Singhal & Ors.	Suruchi Aggarwal	Rudreshwar Singh-R3
	(Ins) No. 1244 of	Vs.		Aditi Sinha-R1 & R2
	2019 & I.A. No.	Rahul Singh & Ors.		Aditya Dewan
	1772, 1800, 2031			Amit Singh
	& 2659 of 2021	With		
8.	Comp. App. (AT)	Sanjeev Abrol	Rudreshwar Singh	Aditi Sinha-(R1 &
	(Ins) No. 1249 of	Vs.		R2)
	2019 & I.A. No.	Rahul Singh & Ors.		Snehit Choudhary
	85 of 2019			
		With		

9.	Comp. App. (AT) (Ins) No. 130 of 2022	Barun Mitra & Anr. Vs. AVP Buildtech Pvt. Ltd. Through the Interim Resolution Professional Manish Kumar Gupta & Ors.  With	Aditya Dewan	Manish Kr. Gupta Renuka Iyer Dev Roy-R5
10.	Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	
11.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukkdar- RP
12.	Comp. App. (AT) (Ins) No. 835 of 2021 & I.A. No. 2239 of 2021	Siddhartha Shankar Dey Vs. Emerald Tourist Home Pvt. Ltd.	Mani Bhushan Sinha	
13.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA)	Aayushhi Sharma	Kamal Kant Jha Kirtiman Singh Rishad A Chowdhury
14.	Comp. App. (AT) No. 151 of 2020	With Shrenik Baid Vs. National Financial Reporting Authority With	Misha Rohtagi Mohta	Kamal Kant Jha Kirtiman Singh Rishad A Chowdhury
15.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh Kirtiman Singh Rishad A Chowdhury
16.	Comp. App. (AT) No. 122 of 2021	Ajit Mittal Vs. Rekha Garg & Ors.	Neha Kapoor	Ajay Garg Mahesh Sharma-R1, 3, 5 & 7
17.	Comp. App. (AT) No. 165 of 2021	GRS Properties Pvt. Ltd. Vs. Office of Registrar of Companies	Dipanshu Gaba	
18.	Comp. App. (AT) No. 08 of 2022	The Utkal Chamber Of Commerce & Industry Ltd. Vs. Jyotirmoy Mohanty & Ors.	Gurvinder Suri	Lalitendu Mishra S.K. Acharya-R1 & R2

19.	Comp. App. (AT)	IDFC First Bank Ltd.	Sharmishta	
	No. 37 of 2022	Vs.		
		Arshiya Ltd. & Anr.		

## <u>02:00 PM</u>

# In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### **For Orders**

20.	I.A. No. 1332 of 2022 in Comp. App. (AT) (Ins) No. 795 of 2021	Ocean Deity Investment Holdings Ltd, PCC Vs. Suraksha Asset Reconstruction Ltd. & Anr.	Tine Abraham	Chitranshul A. Sinha
		With		
21.	Comp. App. (AT) (Ins) No. 806 of 2021 & I.A No. 2221 of 2021 (PH)	Sumit Ranjan Saha Vs. Suraksha Asset Reconstruction Ltd. & Anr.  With	Tine Abraham	Chitranshul A. Sinha Jaskaran Singh Bhatia Akshita Sachdeva- R1
22.	Comp. App. (AT) (Ins) No. 927 of 2021 (PH)	Ocean Deity Investment Holdings Ltd., PCC Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Tine Abraham	

#### For Hearing

or Hearn	ug			
23.	Comp. App. (AT)	Gaurav Katiyar	Rishabh Jain	Shikhil Suri
	(Ins) No. 593 of	Resolution Professional of Earthcon		Nikita Thapar-R1 to
	2021	Universal Infratech Pvt. Ltd.		R2
		Vs.		Komal Gupta
	(PH)	Nisus Finance and Investment Managers		Shikhil Suri
		LLP & Anr.		Ankit Johri
		With		
24.	Comp. App. (AT)	Nisus Finance & Investment Managers	Shikhil Suri	Rishab Jain
	(Ins) No. 656 of	LLP & Anr.		
	2021	Vs.		
	(PH)	Gaurav Katiyar		
		With		
25.	Comp. App. (AT)	Rupesh Das & Ors.	Dhruv Gupta	Rishab Jain-R3
	(Ins) No. 659 of	Vs.		
	2021	Nisus Finance & Investment		
		Through its Director & Ors.		
	(PH)			
		With		

26.	Comp. App. (AT) (Ins) No. 694 of 2021 (PH)	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr.  With	Kartik Seth	Shikhil Suri
27.	Comp. App. (AT) (Ins) No. 703 of 2021 (PH)	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishanh Jain-R3 Gaurav Katiyar-RP
28.	Comp. App. (AT) (Ins) No. 736 of 2021 (PH)	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors.  With	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar
29.	Comp. App. (AT) (Ins) No. 912 of 2021 (PH)	Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors.	Soumya Kumar	Komal Gupta Shikhil Suri Nikita Thapar-R1 & R2

## **For Directions - to Settle Date**

30.	I.A. No. 712 of 2022 in Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors.	Atul Shanker	Nakul Sachdeva-R1
31.	I.A. No. 1075 - 1076 of 2021 in Comp. App. (AT) No. 65 of 2019 (PH)	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
32.	Comp. App (AT) (Ins) No. 82 of 2017 (PH)	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamlapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
33.	Comp. App (AT) (Ins) No. 1274 of 2019 (PH)	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	Krishanraj thakur Susmita Mahala

34.	Comp. App (AT) (Ins) No. 1516 of 2019 (PH)	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
35.	Comp. App. (AT) (Ins) No. 10 of 2020 (PH)	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra- R1 to R3 Dhiraj Mhetre Akash Singh
36.	Comp. App. (AT) (Ins) No. 187 of 2020 (PH)	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Abhishek Anand Abhijeet Sinha Sumit Bindal-R1 Kunal Kanungo Atishay Jain
37.	Comp. App. (AT) (Ins) No. 246 of 2020 & I.A No. 652 of 2020 & 247 of 2022 (PH)	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
38.	Comp. App. (AT) (Ins) No. 284 of 2020 (PH)	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
39.	Comp. App. (AT) (Ins) No. 285 of 2020 (PH)	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
40.	Comp. App. (AT) (Ins) No. 742 of 2020 (PH)	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover Vikas Mehta
41.	Comp. App. (AT) (Ins) No. 778 of 2020 (PH)	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreeyash U Lalit	P. K. Mittal-R1 Preeti Goel Anubhav Goel
42.	Comp. App. (AT) (Ins) No. 26 of 2021 (PH)	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator With	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood- liquidator
43.	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	Abhishek Anand Kunal Godhwani

44.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021 (PH)	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
45.	Comp. App. (AT) (Ins) No. 190 of 2021 (PH)	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd.  With	Rajanish Thukral	Udit Mendiratta Nikhil Kumar Singh
46.	Comp. App. (AT) (Ins) No. 245 of 2021 (PH)	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	Dr. Rajansh Thukral Dr. Surekha Thukral Sidharth Thukral
47.	Comp. App. (AT) (Ins) No. 304 of 2021 (PH)	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda
48.	Comp. App. (AT) (Ins) No. 305 of 2021 (PH)	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA
49.	Comp. App. (AT) (Ins) No. 307 of 2021 & I.A. No 2039 of 2021 (PH)	Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd.	Vinod Kumar Chaurasia	Manish Kumar Bhagat-RP Pragati Tiwari Nipun Singhvi Honey Satpal Vishal J Dave
50.	Comp. App. (AT) (Ins) No. 439 of 2021 & I.A. No. 1465 of 2021 (PH)	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuwanshi Pulkit Thareja Vyom Raghuvansi Purvat Wali
51.	Comp. App. (AT) (Ins) No. 480 of 2021 (PH)	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors.	Siddharth Banthia	Nizam Khan Abhishek Anand Kumar Anurag Singh-R1 Nilotpal Shyam-R2 Ayandeb Mitra

52.	Comp. App. (AT) (Ins) No. 540 of 2021 (PH)	DBS Bank India Pvt. Ltd. Vs. Rakesh Kumar Jain Resolution Professional of M/S Jiya Agro Pvt. Ltd. & Ors.  Rahul Khilnaani & Anr.	Madhurima Sarangi  Anubhav Gupta	Mohit Nandwani  Ashish Makhija
55.	Comp. App. (AT) (Ins) No. 586 of 2021 (PH)	Vs. Atul Kumar Jain & Ors.	Anuonav Gupta	Pratik Malik-R1 Ekta Choudhary-R3
54.	Comp. App. (AT) (Ins) No. 672 of 2021 (PH)	Ram Ratan Modi Resolution Professional of Ducans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
55.	Comp. App. (AT) (Ins) No. 685 of 2021 (PH)	Anil Bhargava Vs. Axis Bank Ltd. & Anr.	Diwakar Maheshwari	Kartik Nagarkati Suchitra Valjee Sharanya Shivaraman Ankit Lohia-R1
56.	Comp. App. (AT) (Ins) No. 689 of 2021 (PH)	Kalinga Allied Industries India Pvt. Ltd. Vs. Committee of Creditors & Anr.	Rakesh Wadhwa	Siddhartha Sharma- Intervenor Mohit Nandwanai IPS Oberoi-R2
57.	Comp. App. (AT) No. 379 of 2018 (PH)	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
58.	Comp. App. (AT) No. 395 of 2018 (PH)	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
59.	Comp. App. (AT) No. 253 of 2019 (PH)	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
60.	Comp. App. (AT) No. 56 of 2020 (PH)	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1 Kamalkant Jha
61.	Comp. App. (AT) No. 100 of 2020 (PH)	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3

62.	Comp. App. (AT)	Ebara Corporation	Vijay Nair	Sakesh Kumar-R1
02.	No. 101 of 2020	Vs.	Vijay Ivan	U.A. Rana-R2
	140. 101 01 2020	Kirloskar Ebara Pumps Ltd. & Ors.		Pooja M. Saigal-3
	(PH)			Juliana a magana a
63.	Comp. App. (AT)	Shri Anup Kumar Khemani & Ors.	Anindita Mitra	Abhinav Hansaria-
	No. 102 of 2020	Vs.		R3
	(PH)	Balendra Choudhury & Ors.		
	(FH)			
		With	A11: II :	D.I. 1. I. D.I. 0
64.	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd.	Abhinav Hansaria	R Jawahar Lal-R1 & R2
	No. 103 01 2020	Vs. Balendra Choudhury & Ors.		Anindita Mitra-R5,
	(PH)	Balendra Choudhary & Ors.		R7, R12, R13 & R14
	(2 22)	With		107, 1012, 1010 00 101
65.	Comp. App. (AT)	Kali Charan Das Trust	Dhruv Suri	R. Jawahar Lal-R1 &
	No. 104 of 2020	Vs.		R2
		Balendra Choudhury & Ors.		Abhinav Hansaria-R3
	(PH)			Anindita Mitra-R6,
		With		R8, R13, R14 & R15
66.	Comp. App. (AT)	Balendra Choudhury & Anr.	R. Jawahar Lal	Abhinav Hansaria-
	No. 113 of 2020	Vs.		R1
	(PH)	Assam Medical Corporation Ltd. & Ors.		
67.	Comp. App. (AT)	Delite Properties Pvt. Ltd.	Surjadipta Seth	Samiksha Gupta
	No. 126 of 2020	Vs. Sudhir Goenka		
	(PH)	Sudini Gociika		
68.	Comp. App (AT)	Hareshbhai Ambalal Patel	Natasha Dhruman	Vikrant N Goyal
	No. 176 of 2020	Shareholder of Patidar Chemical Pvt. Ltd.	Shah	P S Singh-COC
	(PH)	Vs.		
	(111)	Registrar of Companies		
69.	Comp. App. (AT)	R.P. Casting Pvt. Ltd.	Ashish Middha	Easha Kadian
	No. 209 of 2020	Vs.		Sanjay Kumar-R2
		Registrar of Companies, Delhi &		Himanshu
	(PH)	Haryana		Lata Sisodiya
				Himanshu
70.	Comp App (AT)	Jatinder Singh & Anr.	CS Souarabh Gupta	Chakrvarty Lata Sisodiya-R1
/0.	Comp. App. (AT) No. 33 of 2021	Vs.	Co Souaraon Gupta	Zoheb Hossain
	140. 33 01 2021	Registrar of Companies		Vipul Agarwal-R2
	(PH)	NCT of Delhi & Haryana		Gopal Singh
		,		Parth Semwal
71.	Comp. App. (AT)	Ameet Khandelwal	Sandeep Bajaj	Kumar Anurag Singh
	No. 22 of 2022	Vs.		
		Smt. Pooja Goela Ors.		
	(PH)			
		With		

72.	Comp. App. (AT) No. 23 of 2022 (PH)	Ameet Khandelwal Vs. Smt. Pooja Goela Ors.	Sandeep Bajaj	Zain A Khan Dilsheen Kaur-R1
73.	Competition App. (AT) No. 20 of 2020 (PH)	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis Sonal Sarda Arjun Rekhi Diksha Gupta-R2 Saikrishna Rajagopal Devvrat Joshi-R4 Sreemoyee Deb

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1. Notice Board

By order of Hon'ble Chairperson -sd/-

2. Website: www.nclat.nic.in Registrar